GOVERNMENT OF ODISHA FINANCE DEPARTMENT

No. <u>13686</u> ****** 1F, Dt. <u>31/03/20</u>20

FIN-TRY-MISC-0002-2020

OFFICE ORDER

Sub: DEFERMENT OF SALARY/WAGES IN VIEW OF THE ECONOMIC IMPACT OF COVID-19.

In view of the economic impact caused due to lockdown and expenditures incurred to control COVID-19 it has been decided to defer the wages and salaries of the public and Government servants w.e.f 31st March, 2020 in the following manner:-

- There shall be a deferment of 70% in the gross salary for the month of March, 2020 onwards, in respect of Hon'ble Chief Minister/ Hon'ble Ministers/ Hon'ble MLAs/ Chairperson of all Corporations and elected Representatives of all Local Bodies.
- There shall be a deferment of 50% in gross salary for the month of March, 2020 onwards, in respect of All India Services i.e., IAS, IPS and IFS.
- 3. The recovery towards the repayment of Principal/ Interest of long term advances will be made as usual from the reduced monthly salary/wages. Deduction towards employees' NPS contribution will be 10% of the basic pay+ Dearness Allowance drawn.
- However, the DDOs of the establishments may seek the option from the employees for re-fixation of the deduction towards GPF, income tax and other such deductions.
- In case any bill has been prepared/ submitted for the month of March, 2020 it may be revised as per the above instructions.
- 6. The above instructions will be implemented with immediate effect and continue till further orders.

Principal Secretary to Government

| Memo No. 13687 /F, dated 31/03/2020 | |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|
| Copy forwarded to the Secretary to Governor, Governor House, Odisha for information necessary action. | |
| Under Secretary to Governm | ent |
| Memo No. 13688 /F, dated 31/03/2020 | |
| Copy forwarded to the Private Secretaries to Chief Minister / Minister, Finance for k information of Hon'ble Chief Minister/ Minister, Finance. Under Secretary to Government | ind ∘>⊳ |
| Under Secretary to Governme | ent |
| Memo No. 13689 /F, dated 31/03/2020 | |
| Copy forwarded to the Secretary, Odisha Legislative Assembly, Odisha/ P.S. to Hon's Speaker & Deputy Speaker/ P.S to all Hon'ble Ministers for information and necessary action. | |
| Under Secretary to Governme | ent |
| Memo No. 13690 /F, dated 31/03/2020 | |
| Copy forwarded to the Private Secretaries to Chief Secretary/D.Ccum-Additional Chief Secretary/Principal Secretary, Finance Department for kind information of Chief Secretary/D.C.cum-Additional Chief Secretary/Principal Secretary, Finance Department. Under Secretary to Government | C. - |
| Under Secretary to Governme | nt |
| Memo No. 13691 /F, dated 31/03/2020 | |
| Copy forwarded to the Principal Accountant General (A&E), Odisha, Bhubaneswar f information and necessary action (email-dagacctae.od@nic.in). | |
| Under Secretary to Governme | nt |
| Memo No. 13692 /F, dated 31/03/2020 | |
| Copy forwarded to all Departments/ all Heads of Departments for information & necessal action. | ry |
| Under Secretary to Government | 120 |
| Memo No. 13693 /F, dated 31/03/2020 | |
| Copy forwarded to the Principal Resident Commissioner, Odisha, New Delhi/Registra Orissa High Court/Special Secretary, Odisha Public Service Commission/Secretary, Odisha Sta Election Commission/Secretary, Staff Selection Commission/ Secretary, Subordinate Staff Selection Commission, Registrar, Odisha Administrative Tribunal /Secretary, State Human Right Commission/ Secretary, Odisha Electricity Regulatory Commission for favour of information and necessary action. | ate on nts nd |
| Under Secretary to Government | |

| Memo No 13694 /F, dt. | 31 | 03/ | 2020 |
|-----------------------|----|-----|------|
|-----------------------|----|-----|------|

Copy forwarded to All Revenue Divisional Commissioners/All Collectors/Financial Adviser and Chief Accounts Officer, Balimela/ Rengali (Left Bank)/Rengali (Right Bank)/Upper Kolab/ Indravati/ Subarnarekha/ Samal/ Mahanadi-Birupa Barrage Project/ Kanupur Irrigation Project/Lower Indra/ Lower Suktel/ Anandapur Barrage Project/ Asst. Financial Adviser & Chief Accounts Officer, Hirakud for information and necessary action. Under Secretary to

Memo No 13695 Date 31/03/2020
Copy forwarded to Director of Treasuries & Inspection, Odisha, Bhubaneswar for kind information and necessary action.

He is requested to kindly issue necessary instructions to all Treasury/Sub-Treasury/Special Treasury Officers and upload it in the IFMS portal for information of all DDOs.

Under Secretary to Government

Memo No. 13696 /F, dated 31/03/2020

Copy forwarded to all District Treasury Officers/ Sub-Treasury Officers/ Special Treasury Officers for information & necessary action.

Under Secretary to Government

Memo No. 13697F, dt. 31/03/2020

Copy forwarded to Principal, Secretariat Training Institute, Bhubaneswar/ Principal, Odihsa Shorthand & Typewriting Institute, Bhubaneswar/ Director, Madhusudan Das Regional Academy of Financial Management, Bhubaneswar/ Director General, Gopabandhu Academy of Administration, Bhubaneswar/ Director, Revenue officers' Training Institute, Bhubaneswar for information and

Under Secretary to Government

Memo No. 13698 /F, dated 31/03/2020

Copy forwarded to all Officers / all Branches of Finance Department for information and necessary action.

Copy forwarded to the Executive Director, CMGI for information and necessary action. He is requested to make necessary customization in HRMS.

Copy forwarded to State Head Portal, Secretariat with a request to upload the copy of the circular in Finance Department website (www.odisha.gov.in/finance).

Under Secretary to Government